

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. I.A. 3947/2023

I.A. 2922/2023

I.A. 647/2022

IN

C.P.(IB)-2714(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: Dipco Pvt Ltd

V/s.

Ariisto Developers Pvt Ltd.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Aditya Udeshi for the Applicant in I.A. 2922/2023, Anirban Sen i/b
IndusLaw for Respondent No. 1, Siddharth Seshadri, Mr. Yashesh Kamdar
a/w Adv. Ujwala Deshmukh i/by Pradhan and Rao for the Applicant in IA No.
3947of 2023 are present.

1. At the request of the parties, list on **10.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)